to Questions

DEPUTY HTHE MINISTER OK IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The Unit issued 56 forecasts in 1959 and 23 in 1960 to the Delhi Administration in respect of the river Yamuna at Delhi. Out of these, 48 forecasts in 1959 and 17 in 1960 were fairly accurate.

(b) No. Sir.

The latter part of the question does not arise.]

श्री नवाबसिंह चौहान : क्या दिल्ली एडिमिनिस्ट्रेशन के ग्रलावा दूसरी राज्य सरकारों के लिये भी इस तरीके के फोरकास्ट किय गये ? ग्रगर किये गये, तो कितने किये गये ?

श्री ज० ला० हाथी: नहीं किये गये।

श्री नवाबसिंह चौहान : सन् १६५६ में हिन्द्स्तान का पाकिस्तान के साथ यह समझौता हुआ था कि ऐसे फोरकास्ट की दोनों देशों में श्रदला-बदली होगी । इस सम्बन्ध में क्या इस यनिट ने पाकिस्तान के साथ ऐसी किन्ही भविष्य वाणियों की ग्रदला-बदली की ? ग्रगर की, तो कितनी ?

श्री ज० ला० हाथी : जो दिल्ली में इस यनिट ने भविष्यवाणी की, वह रेडियो से आपरेट हुई । ऐसा कोई युनिट सारे हिन्द-स्थान में दूसरी जगह पर नहीं है। दूसरी जगह भविष्यवाणी टे लग्नाफिकली और टेलिफो-निकली कम्यनिकेट होती है। लेकिन जो दिल्ली युनिट है उसकी भविष्यवाणी रेडियो से आपरेट होती है।

SHRI PURNA CHANDRA SHARMA.-Is there a Central Water and Power Commission unit in every State and, if so, have they been able to record any previous information about floods and other things?

SHRI J. S. L. HATHI: There are no Central water power research stations in every State. There is one Khadakvasala, but at other places

there are arrangements by the States to give flood forecast warnings by measuring the river gauge, rain gauge, etc.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if such arrangements for forecasting are going to be made in other States also?

SHRI J. S. L. HATHI: We have iirst started, this at Delhi on an experimental basis. After some time we-may adopt it in other places.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if the hon. Minister has come to the conclusion that this has proved very successful and that this should be started in other States too?

SHRI J. S. L. HATHI: It is being considered.

DISPUTE ABOUT DISTRIBUTION OF ELECTRIC POWER OF RIHAND DAM PROJECT

*404. SHRI NIRANJAN SINGH: Will the Minister of Irrigation and Power be pleased to state:

- (a) whether any request has been received from the Government of Madhya Pradesh for arbitration in their dispute with the Government of Uttar Pradesh about the distribution of electric power of the Rihand Dam Project; and
- (b) if so, the action taken by Government on the request?

THE DEPUTY HINISTER OF IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) No, Sir.

(b) Does not arise.

SHRI NIRANJAN SINGH: May I know, Sir, whether the Government is aware that the Government of Madhya Pradesh have been denied and they are not getting any power?

SHRI J. S. L. HATHI: There is no question of denying, but there are some questions about the rate and the quantum of power. auestions

^{†[]} English translation.

ere being dealt with by the Central Zonal Council and at the last meeting it was decided that the Chief Ministers of both the States should meet and discuss this matter.

Oral Answers

CONSTRUCTION OF DAM OVER KOTMA RIVER

•405. SHRI NIRANJAN SINGH: Will the Minister of Irrigation and Power be pleased to state:

- (a) whether the scheme of construction of a dam over the Kotma river in the State of Madhya Pradesh has been sanctioned.
- (b) if so, what is the estimated cost of the project, where it is likely to be constructed and the period by which it would be completed;
- (c) whether the proposed dam will be a multipurpose project and what is the area it will irrigate?

THE DEPUTY MINISTER or IRRI-GATION AMD POWER (SHRI J. S. L. HATHI): (a) There is no auch irrigation scheme under consideration.

(b) and (c) Do not arise.

SHRI NIRANJAN SINGH: May I know, Sir, whether there is any scheme in east Madhya Pradesh where the Planning Commission has sanctioned such a scheme?

SHRI J. S. L. HATHI: I could not follow.

SHRI NIRANJAN SINGH: Has any scheme been sanctioned by the Planning Commission in the east of Madhya Pradesh, that is, in Ambika-pur and Bilaspur Districts?

SHRI J. S. L. HATHI: I do not think so. But unless the Member gives a specific scheme, it wiil be difficult for me to say which scheme is proposed and which is sanctioned. If he gives separate notice, I shall certainly give him the information.

SHRI NIRANJAN SINGH: May I know, Sir, whether the Planning Commission has sanctioned such a scheme in these districts?

to Questions

SHRI J. S. L. HATHI: 1\$ it the Second Plan or the Third Plan?

SHRI NIRANJAN SINGH; At tlie end of the Second Plan and the beginning of the Third Plan.

SHRI J. S. L. HATHI: I require notice.

SHRI FARIDUL HAQ ANSARI: The hon. Member mentioned two districts. May I know whether there is any scheme whatsoever in those two districts?

SHRI J. S. L. HATHI: Perhaps it will be difficult for me to reply offhand district-wise, but I shall give the information to the Member.

FIRING ON A TRAIN BT NAGA HOSTILES BETWEEN LANGTING AND MUPA STATIONS

*406. SHRI S. C. DEB: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that at about 10-20 A.M. on the 25th February, 1961, a gang of Naga hos:ile3 fired on a train between Langting and Mupa stations of the Lumding-Badarpur section of the North-east Frontier Railway;
- (b) if so, what are the circumstances in which the firing took place and whether any damage was caused to railway property, and any loss suffered by the staff and passengers; and
- (c) what precautionary measures have been taken for the safe running of train in future in this area?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

At about IO 45 hours on 25th February, 1961, while No. 254 Down